

Week Ending **21.06.2019**
(Week 25/19)

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the **24.06.2019**

Office Memorandum

Subject:- Weekly Report in respect of important developments in CBIC for the week – 17.06.2019 to 21.06.2019- reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 17.06.2019 to 21.06.2019.

1. Administrative Changes:-

- Orders regarding compulsory retirement of 15 IRS officers under FR-56(J), has been issued.
- Order regarding appointment of Shri Rasaal Dwivedi, IRS officer as Addl. Private Secretary to Hon'ble MOS of Commerce & Industry (Shri Hardip S. Puri) on co-terminus basis, has been issued vide Office Order No. 91/2019 dated 19.06.2019.

2. Legislative Changes:-

- Notification No. 42/2019-Cus-IV(N.T.) dated 18.06.2019 issued for Customs (Supplementary Notice), Regulations, 2019.
- Notification No. 43/2019-Cus-IV(N.T.) dated 18.06.2019 issued for amendment to Notification No. 44/2011-Cus (N.T.) dated 06.07.2011 & Notification No. 40/2012-Cus (N.T.) dated 02.05.2012.
- Notification No. 24/2019-Cus (ADD), dated 18.06.2019 has been issued to levy anti-dumping duty on jute sacking cloth under tariff heading 5310 originating in or exported from Bangladesh to prevent the circumvention of levy of anti-dumping duty levied on jute sacking bags vide Notification No. 1/2017-Customs (ADD) dated 05.01.2019.
- Notification No. 25/2019-Cus(ADD), dated 23.06.2019 has been issued to amend Notification No. 23/2013-Customs (ADD) dated the 10.10.2013 to extend the anti-dumping duty on ductile iron pipes originating in or exported from China PR till 09.10.2019.

3. Any Circular/Instruction:-

- Circular No. 16/2019-Cus-IV(N.T.) dated 17.06.2019 issued for IGST refunds Mechanism to verify the IGST payments for good exported out of India in certain cases.

(Hemambika R. Priya)
Pr. Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Admn)
5. Member (Investigation, CX & GST)

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